

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: AUGUST 03 , 2012**

**No. 1715 /DR(S)/2012**

Sri **Vinay Prakash Singh**, Additional Civil Judge, Junior Division, Agra to be Additional Civil Judge, Junior Division, Bijnor.

**No. 1716 /DR(S)/2012**

Sri **Amit Kumar Singh**, Judicial Magistrate, First Class, Aligarh to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 1717 /DR(S)/2012**

Sri **Nishant Mann**, Additional Civil Judge, Junior Division, Aligarh is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Raghuvir Singh Rathore.

**No. 1718 /DR(S)/2012**

Sri **Raghuvir Singh Rathore**, Judicial Magistrate, First Class, Aligarh to be Civil Judge, Junior Division (Hawali), Aligarh vice Sushri Archana Rani.

**No. 1719 /DR(S)/2012**

Sushri **Archana Rani**, Civil Judge, Junior Division (Hawali), Aligarh to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 1720 /DR(S)/2012**

Sri **Abhishek Upadhyaya**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Gyanendra Tripathi.

**No. 1721 /DR(S)/2012**

Sri **Gyanendra Tripathi**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

**No. 1722 /DR(S)/2012**

Sri **Alok Dubey**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Dinesh Chandra Shukla.

**No. 1723 /DR(S)/2012**

Sri **Dinesh Chandra Shukla**, Judicial Magistrate, First Class, Allahabad to be Civil Judge, Junior Division, Balrampur vice Sri Farrukh Inam Siddiqui.

**No. 1724 /DR(S)/2012**

Sri **Farrukh Inam Siddiqui**, Civil Judge, Junior Division, Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur in the vacant Court.

**No. 1725 /DR(S)/2012**

Sri **Abhay Pratap Singh-II**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur in the vacant Court.

**No. 1726 /DR(S)/2012**

Sri **Raghvendra Mani**, Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 1727 /DR(S)/2012**

Sri **Om Prakash-VI**, Additional Civil Judge, Junior Division, Bahraich to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 1728 /DR(S)/2012**

Sri **Harendra Nath**, Additional Civil Judge, Junior Division, Barabanki to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 1729 /DR(S)/2012**

Sri **Prashant Kumar Singh**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge, Junior Division, Ballia.

**No. 1730 /DR(S)/2012**

Smt. **Aparna Dev**, Additional Civil Judge, Junior Division, Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia in the vacant Court.

**No. 1731 /DR(S)/2012**

Km. **Kiran Gond**, Additional Civil Judge, Junior Division, Bulandshahr to be Additional Civil Judge, Junior Division, Sadabad (Hathras).

**No. 1732 /DR(S)/2012**

Sri **Dinesh Kumar-II**, Additional Civil Judge, Junior Division, Bulandshahr to be Additional Civil Judge, Junior Division, Ballia.

**No. 1733 /DR(S)/2012**

Sri **Ravi Kant Yadav**, Additional Civil Judge, Junior Division, Deoria to be Additional Civil Judge, Junior Division, Balrampur.

**No. 1734 /DR(S)/2012**

Sri **Divyanand**, Additional Civil Judge, Junior Division, Faizabad to be Civil Judge, Junior Division (West), Ballia in the vacant Court.

**No. 1735 /DR(S)/2012**

Sri **Prabodh Kumar**, Additional Civil Judge, Junior Division, Faizabad to be Additional Civil Judge, Junior Division, Ballia.

**No. 1736 /DR(S)/2012**

Sri **Abhishek Kumar Srivastava**, Additional Civil Judge, Junior Division, Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Surendra Kumar Rai.

**No. 1737 /DR(S)/2012**

Sri **Surendra Kumar Rai**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Sri Atul Chaudhary.

**No. 1738 /DR(S)/2012**

Sri **Atul Chaudhary**, Civil Judge, Junior Division, Khalilabad sitting at Basti is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Smt. Alaka Yadav.

**No. 1739 /DR(S)/2012**

Smt. **Alaka Yadav**, Judicial Magistrate, First Class, Basti to be Additional Civil Judge, Junior Division, Basti.

**No. 1740 /DR(S)/2012**

Km. **Poonam Singh**, Additional Civil Judge, Junior Division, Farrukhabad to be Additional Civil Judge, Junior Division, Basti.

**No. 1741 /DR(S)/2012**

Sri **Hari Ram**, Additional Civil Judge, Junior Division, Fatehpur to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 1742 /DR(S)/2012**

Sri **Manoj Kumar-II**, Additional Civil Judge, Junior Division, Fatehpur to be Civil Judge, Junior Division, Utraula (Balrampur) in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Utraula (Balrampur).

**No. 1743 /DR(S)/2012**

Sri **Jagannath**, Additional Civil Judge, Junior Division, Ghaziabad to be Additional Civil Judge, Junior Division, Jalaun at Orai.

**No. 1744 /DR(S)/2012**

Sri **Rahul Singh-II**, Additional Civil Judge, Junior Division, Ghaziabad to be Additional Civil Judge, Junior Division, Basti.

**No. 1745 /DR(S)/2012**

Sri **Harikesh Kumar**, Additional Civil Judge, Junior Division, Hardoi to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 1746 /DR(S)/2012**

Sri **Mradanshu Kumar**, Additional Civil Judge, Junior Division, Hathras to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 1747 /DR(S)/2012**

Smt. **Sarvottama Nagesh**, Additional Civil Judge, Junior Division, Jhansi to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 1748 /DR(S)/2012**

Smt. **Rachna**, Additional Civil Judge, Junior Division, Kannauj to be Additional Civil Judge, Junior Division, Gonda.

**No. 1749 /DR(S)/2012**

Sri **Anand Shukla**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Saidpur (Ghazipur).

**No. 1750 /DR(S)/2012**

Sri **Kuldeep Singh-II**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Gonda.

**No. 1751 /DR(S)/2012**

Sri **Dinesh Kumar Gautam**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Gonda.

**No. 1752 /DR(S)/2012**

Sri **Rajeev Saran**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Tilhar (Shahjahanpur).

**No. 1753 /DR(S)/2012**

Sri **Arvind Verma**, Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat to be Additional Civil Judge, Junior Division, Mainpuri.

**No. 1754 /DR(S)/2012**

Sri **Anil Kumar-XI**, Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat to be Additional Civil Judge, Junior Division, Mainpuri.

**No. 1755 /DR(S)/2012**

Sri **Sanjay Kumar-VI**, Additional Civil Judge, Junior Division, Lucknow to be Additional Civil Judge, Junior Division, Jaunpur.

**No. 1756 /DR(S)/2012**

Sri **Vimal Verma**, Additional Civil Judge, Junior Division, Lucknow to be Additional Civil Judge, Junior Division, Jaunpur.

**No. 1757 /DR(S)/2012**

Sri **Vimal Tripathi**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the code Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba in the vacant Court.

**No. 1758 /DR(S)/2012**

Smt. **Meera Gothwal**, Additional Civil Judge, Junior Division, Mathura to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 1759 /DR(S)/2012**

Sri **Satyendra Singh**, Additional Civil Judge, Junior Division, Mathura to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 1760 /DR(S)/2012**

Sri **Raj Kumar Sirohi**, Additional Civil Judge, Junior Division, Meerut is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Smt. Vineeta Vimal.

**No. 1761 /DR(S)/2012**

Smt. **Vineeta Vimal**, Judicial Magistrate, First Class, Meerut to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

**No. 1762 /DR(S)/2012**

Sri **Satya Prakash Arya**, Additional Civil Judge, Junior Division, Meerut to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

**No. 1763 /DR(S)/2012**

Sri **Himanshu Kumar Singh**, Additional Civil Judge, Junior Division, Muzaffarnagar is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sonbhadra in the vacant Court.

**No. 1764 /DR(S)/2012**

Sri **Kamal Singh**, Additional Civil Judge, Junior Division, Raebareli to be Additional Civil Judge, Junior Division, Sonbhadra.

**No. 1765 /DR(S)/2012**

Sri **Vinay Kumar-II**, Additional Civil Judge, Junior Division, Raebareli to be Additional Civil Judge, Junior Division, Siddharth Nagar.

**No. 1766 /DR(S)/2012**

Sri **Prem Prakash Jaiswal**, Additional Civil Judge, Junior Division, Sultanpur is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shrawasti at Bhinga.

**No. 1767 /DR(S)/2012**

Sri **Prashant Kumar-II**, Additional Civil Judge, Junior Division, Unnao is appointed U/s 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Siddharth Nagar in the vacant Court.

**No. 1768 /DR(S)/2012**

Sri **Vikash Singh**, Additional Civil Judge, Junior Division, Varanasi to be Civil Judge, Junior Division, Hamirpur vice Sri Shri Pal Singh.

**No. 1769 /DR(S)/2012**

Sri **Shri Pal Singh**, Civil Judge, Junior Division, Hamirpur to be Additional Civil Judge, Junior Division, Hamirpur.

**BY ORDER OF THE COURT,**

**Sd/-  
(ANANT KUMAR)  
REGISTRAR GENERAL**

**No. 307 /DR(S)/2011 Dated: Allahabad : August 03, 2012**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Joint Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-**

**(VIRENDRA KUMAR SRIVASTAVA)  
DEPUTY REGISTRAR (SERVICES)**